

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

**C.P No.** (CAA)-64(PB)/2017  
**C. A No.**

**CORAM:**

**SH. R. VARADHARAJAN**  
**Hon'ble Member (J)**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017**


**NAME OF THE COMPANY : M/S.** Chanda Trading Pvt Ltd  
And  
Bahusankya Finance And Management Consultant Ltd

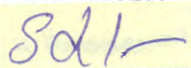
**SECTION OF THE COMPANIES ACT: 230-234**

| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
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**ORDER**

At the request of the parties, the hearing is adjourned to 13.04.2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Vineet  
12.04.2017